

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 27/BB/ 2017	-	Hearing	Rule-6 of I&B	Communique Marketing Solutions Pvt. Ltd. Vs. Le Ecosystems Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SEETHARAM	Respondent	Seetharam

2. Counsel for petitioner is present. Counsel for respondent is also present. Counsel P. has filed a memo informing the tribunal that the matter is settled outside the Tribunal and requested permission to withdraw the petition.

Memo is recorded. Permission is granted. Petition is dismissed as withdrawn as the matter is settled outside the Tribunal vide separate orders.

Records to be consigned to the record room.

MEMBER (J)

MEMBER (T)